

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2024

ORDER NO. 18 of 2024 (REVISED)

Hon'ble President is pleased to partially modify the roster order no. 221 of 2023 for **CESTAT, Hyderabad** from **19.02.2024** to **23.02.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 19.02.2024 to 23.02.2024	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar